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Government of India,
भारत सरकार

Ministry of Corporate Affairs,
कारपोरेट कार्य मंत्रालय

Office of ROC-Cum- Official Liquidator, Attached to Rajasthan High Court,
कार्यालय शासकीय समापक, अधिनस्थ राजस्थान उच्च न्यायालय
'Corporate Bhawan' G-6-7, Residency Area, Civil Lines, Jaipur-302001.
"कारपोरेट भवन" जी - 6-7, रेजीडेन्सी एरिया, सिविल लाईन्स, जयपुर-302006

No. SLCL/Auction/II/206

Dt. 28/05/2014

To,

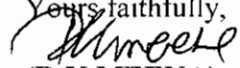
Ministry of Corporate Affairs,
E- Governance Cell,
Shastri Bhawan, 'A' Wing,
5th Floor, Dr.Rajendra Prasad
Road, New Delhi -110001.

KIND ATTENTION :SHRI S.K.GUPTA,DY.DIRECTOR

Sir,

I am enclosing here with a copy of Tender Notice/Sale of assets inviting sealed tenders for sale of the assets/Entire Unit of M/s Shree Laxmi Cement Pvt.Ltd. (In Liquidation) situated at G1-44 to G1-47 along with tender notice with the request to place the aforesaid matter in the Ministry Website www.mca.gov.in at the earliest.

Encl:As above.

Yours faithfully,

(R.K.MEENA)
OFFICIAL LIQUIDATOR
JAIPUR

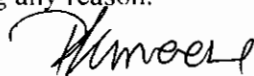
TENDER NOTICE/SALE OF ASSETS

Under the orders of the Hon'ble High Court of Rajasthan at Jaipur Bench, Jaipur sealed tenders are invited for sale of the assets/Entire Unit(Land admeasuring 4,000 Sq.mtrs.) of **M/s Shree Laxmi Cement Private Limited (In Liquidation)** situated at G1-44 to G1-47, RIICO Industrial Area, Hindaun City, Distt. Karauli, (Rajasthan) on **"AS IS WHERE IS AND WHATEVER THERE IS BASIS"**:-

The tender form along with terms and conditions of the sale can be obtained from the Official Liquidator's office on payment of **Rs.1000/-** (Rupees One Thousand only) during the office hours. The offers can be made stating the price and should be strictly in accordance with the terms and conditions of the sale.

The reserve price is **Rs.2,69,75,917/-**(Rupees Two Crores Sixty Nine Lakhs Seventy Five Thousands Nine Hundred Seventeen only)for Entire Unit. Tender offer should accompany by Demand Draft of **Rs. 53,95,200/-**(Rupces Fifty Three Lakhs Ninety Five Thousands Two Hundred only) as E.M.D. payable at Jaipur in favour of **"OFFICIAL LIQUIDATOR OF M/S SHREE LAXMI CEMENT PRIVATE LIMITED (IN LIQUIDATION)**. Any offer in violation of the terms and conditions of sale shall not be considered. The inspection of the above Assets/Entire Unit shall be provided on **04th and 05th day of June, 2014 from 10.30 A.M. to 5.00 P.M.** at the aforesaid address at G1-44 to G1-47, RIICO Industrial Area, Hindaun City, Distt. Karauli, (Rajasthan). The last date of receipt of the Sealed Tender is **18th June, 2014 upto 5.00 P.M.** in the Office of Official Liquidator, Jaipur. The Tender shall be opened before the Official Liquidator on **19th June, 2014 at 11.00 A.M.** after opening the tenders in the office of the Official Liquidator, Jaipur when the offerers may raise/revise their offers upwards. The sale shall be subject to the confirmation of the Hon'ble High Court. The purchaser will be liable to pay all local duties and taxes. Any other details, enquiries can be made from the office of Official Liquidator at the address given below during office hours. The Official Liquidator with the permission of the Hon'ble High Court of Rajasthan at Jaipur Bench, Jaipur has a right to reject any or all the offers received without assigning any reason.

**JAIPUR
DATED:**



(R.K.MEENA)

**OFFICIAL LIQUIDATOR
ATTACHED TO RAJASTHAN HIGH COURT
CORPORATE BHAWAN,G-6-7,RESIDENCY
AREA, BEHIND HOTEL RAJMAHAL,CIVIL
LINES,JAIPUR-302001. PHONE NO.
0141- 2224171,0141-2220422**